

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.22/BB/2017	-	Admi-ssion	230-232	Aadhar Housing (P) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

1. SATIP. TO HW
SPT Legm Admish L. Appmish. - 9.

ORDER

Matter is listed today. Counsel for Petitioner is present. He has filed synopsis. List it on 19/04/2017 for hearing.


11/4
Member (J)


Member (T)